

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-104/2001/8545/A

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Shabnom Choudhury.  
District & Sessions Judge,  
Bajali, Pathsala.

Dated Guwahati, the <sup>th</sup> 13 October, 2023.

Sub:- **Civil vacation.**

Ref:- Your letter No. DJ/BAJ/2023/2995 dtd. 09.10.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for availing the **Civil vacation from 16.10.2023 to 29.10.2023, alongwith station leave permission, with the official vehicle, at own cost**, has been granted. The next senior most Judicial Officer available at the station shall be in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*  
**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-104/2001/8546-8547/A, dated , 13-10-23**

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT.REGISTRAR (VIGILANCE)**